## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 20(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2016

NAME OF THE COMPANY:

Sh. Gulshan Saraf Vs.

M/s. Pawan Kumar Sushil kumar Agro Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

DESIGNATION REPRESENTATION 1. SOURABH GUPTA, ADVOGATE PETITIONERS

2. Ms. Aishwaya & Adv

ATAY GARG Advocation P-1 to P-13

Rejoinder to the reply filed by Respondent 1 to 7 and 11 to 13 has been filed and a copy thereof has been sent by courier to the aforesaid respondents. A copy thereof shall also be handed over to the Ld. Counsel for the respondents 1 to 7 and 11 to 13 during the course of the day. Reply by Respondent 17 has been filed . Learned Counsel for the petitioner requested for some time to file rejoinder. Let the rejoinder be filed within two weeks with a copy in advance to the counsel-opposite. Learned counsel for R-17 undertakes to supply copy of the reply to the learned counsel for respondent 1 to 7 and 11 to 13.

List for further consideration on 20th September 2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

11,-08,2016 (A.K. Arora